

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Periyar Agro Food Industries Private Limited Date of Commencement of Liquidation: 17-02-2023; List of Stakeholders as on Date: 25-04-2023; Name of IP: Mr. Easwara Pillai Kesavan Nair; Process Number: 1; Last 5 digitof registration number: 10791

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 1 | 209800920 | 1 | 189731478 | 0 | 20069442 | | Annexure 3 |
| 4 | Unsecured financial creditors | 5 | 23137143 | 5 | 18532970 | 0 | 4604173 | | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | | NA |
| 7 | Operational creditors (Government Dues) | 1 | 716 | 1 | 716 | 0 | 0 | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 3 | 21011499 | 5 | 19463025 | 0 | 1548474 | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 10 | 253950278 | 12 | 227728189 | 0 | 26222089 | 0 | |